

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 424/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: S.S. Infotainment Pvt. Ltd.

V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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| 1. | AKASH MENDON ADVOCATE FOR THE APPELLANT | |  |
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ORDER

C.P. No. 424/252/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. This Petition is filed on 14.09.2017 under section 252 for Restoration of the name of the Company.
3. Certain information through Affidavit are to be filed by the Petitioner.
4. ROC Mumbai to submit the Report on or before the next date of hearing.
5. Adjourned to **01.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
15.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)